

13.34 hrs.

PAPERS LAID ON THE TABLE

Aircrafts (Third Amendment) Rules, 1993, Annual Report and Review on the working of Air India, Bombay for 1992-93 etc.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (DEPARTMENT OF TOURISM) (SHRIMATI SUKHBANS KAUR): On behalf of Shri Gulam Nabi Azad I beg to lay on the Table:-

- (1) A copy of the Aircraft (Third Amendment) Rules, 1993 (Hindi and English versions) published in Notification No. G.S.R. 637 (E) in Gazette of India dated the 4th October, 1993 under section 14A of the Aircraft Act, 1934 together with an explanatory Note.

[Placed in Library. See No. LT 4964/93]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Air India, Bombay, for the year 1992-93 under sub-section (2) of section 37 of the Air Corporations Act, 1953.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Air India, Bombay, for the year 1992-93.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Air India, Bombay, for the year 1992-93, together with Audit Report thereon under

sub-section (4) of the section 15 of the Air Corporations Act, 1953.

[Placed in Library. See No. LT 4965/93]

Annual Report and review on the working of National Institute for Mentally Handicapped, Secunderabad, for 1992-93.

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K.V. THANGKA BALU): On behalf of Shri Sitaram Kesri I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Mentally Handicapped, Secunderabad, for the year 1992-93, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute for the Mentally Handicapped, Secunderabad for the year 1992-93.

[Placed in Library. See No. LT 4966/93]

Tea (Marketing) control (Amendment) Order, 1993, Review on the working of and Annual Reports of India Tea and Restaurants Ltd. Bombay, 1992-93, Export Credit Guarantee Corporation of India Ltd. Bombay, 1992-93 etc.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN

THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): On behalf of Shri Pranab Mukherjee I beg to lay on the Table:—

- (1) A copy of the Tea (Marketing) Control (Amendment) Order, 1993 (Hindi and English versions) published in Notification No. S.O. 876 (E) in Gazette of India dated the 18th November, 1993 under sub-section (3) of Section 49 of the Tea Act, 1953.

[Placed in Library. See No. LT 4967/93]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of the Section 619A of the Companies Act, 1956:—

- (a) (i) Review by the Government on the working of the India Tea and Restaurants Limited, Bombay, for the year 1992-93.
- (ii) Annual Report of the India Tea and Restaurants Limited, Bombay, for the year 1992-93, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 4968/93]

- (b) (i) Review by the Government on the working of the Export Credit Guarantee Corporation of India Limited, Bombay, for the year 1992-93.
- (ii) Annual Report of the Export Credit Guarantee Corporation of India Limited, Bombay, for the year 1992-93, alongwith

Audited Accounts and Comments of Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 4969/93]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export Organisations, New Delhi, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Federation of Indian Export Organisations, New Delhi, for the year 1992-93.

[Placed in Library. See No. LT 4970/93]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Leather Exports, Madras, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Council for Leather Exports, Madras, for the year 1992-93.

[Placed in Library. See No. LT 4971/93]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam, for the year 1992-93.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working

of the Rubber Board, Kottayam, for the year 1992-93.

[Placed in Library. See No. LT 4972/93]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Gem & Jewellery Export Promotion Council, Bombay, for the year 1992-93 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gem & Jewellery Export Promotion Council, Bombay, for the year 1992-93.

[Placed in Library. See No. LT 4973/93]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Diamond Institute, Surat, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Diamond Institute Surat, for the year 1992-93.

[Placed in Library. See No. LT 4974/93]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Overseas Construction Council of India, Bombay, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working

of the Overseas Construction Council of India, Bombay, for the year 1992-93.

[Placed in Library. See No. LT 4975/93]

Annual Accounts and Audit Report thereon of Employees State Insurance Corporation for 1992-93

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): On behalf of Shri P.A. Sangma I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 1992-93, together with Audit Report thereon, under Section 36 of the Employees' State Insurance Act, 1948.

[Placed in Library. See No. LT 4976/93]

Annual Reports and Reviews on the working of National Institute of Port Management, Madras, for 1992-93 and National Ship Design and Research Centre, Visakhapatnam for, 1992-93 etc.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): On behalf of Shri Jagdish Tytler I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Port Management, Madras, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of

Port Management, Madras,
for the year 1992-93.

[Placed in Library. See No. LT 4977/93]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Ship Design & Research Centre, Visakhapatnam, for the year 1992-93, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Ship Design & Research Centre, Visakhapatnam, for the year 1992-93.

[Placed in Library. See No. LT 4978/93]

(3) Statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Hoogly Dock & Port Engineers, Limited, for the year 1992-93, within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See No. LT 4979/93]

Reviews on the working of, and Annual Reports of IBP Company Ltd. Calcutta, for 1992-93, Indian Oil Corporation, Bombay for 1992-93 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Capt. Satish Kumar Sharma I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section

619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the IBP Company Limited, Calcutta, for the year 1992-93.

(ii) Annual Report of the IBP Company Limited, Calcutta, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 4980/93]

(b) (i) Review by the Government on the working of the Indian Oil Corporation Limited, Bombay, for the year 1992-93.

(ii) Annual Report of the Indian Oil Corporation Limited, Bombay, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 4981/93]

(c) (i) Review by the Government on the working of the Hindustan Petroleum Corporation Limited, Bombay, for the year 1992-93.

(ii) Annual Report of the Hindustan Petroleum Corporation Limited, Bombay, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 4982/93]

(d) (i) Review by the Government on the working of the Bharat Petroleum Corporation Limited, Bombay, for the year 1992-93.

(ii) Annual Report of the Bharat Petroleum Corporation Limited, Bombay, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 4982A/93]

(e) (i) Review by the Government on the working of the Engineers India Limited, New Delhi, for the year 1992-93.

(ii) Annual Report of the Engineers India Limited, New Delhi, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 4983/93]

(f) (i) Review by the Government on the working of the Biecco Lawrie Limited, Calcutta, for the year 1992-93.

(ii) Annual Report of the Biecco Lawrie Limited, Calcutta, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 4984/93]

(g) (i) Review by the Government on the working of the Madras

Refineries Limited, Madras, for the year 1992-93.

(ii) Annual Report of the Madras Refineries Limited, Madras, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 4985/93]

(h) (i) Review by the Government on the working of the Lubrizol India Limited, Bombay, for the year 1992-93.

(ii) Annual Report of the Lubrizol India Limited, Bombay, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 4986/93]

(i) (i) Review by the Government on the working of the Cochin Refineries Limited, Ernakulam, for the year 1992-93.

(ii) Annual Report of the Cochin Refineries Limited, Ernakulam, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 4987/93]

(j) (i) Review by the Government on the working of the Bongaigaon Refinery and Petrochemicals Limited, Bongaigaon, for the year 1992-93.

- (ii) Annual Report of the Bongaigaon Refinery and Petrochemicals Limited, Bongaigaon, for the year 1992-93, alongwith Audited accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 4988/93]

- (k) (i) Review by the Government on the working of the Gas Authority of India Limited, New Delhi, for the year 1992-93.
- (ii) Annual Report of the Gas Authority of India Limited, New Delhi, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 4989/93]

- (l) (i) Review by the Government on the working of the Oil India Limited, for the year 1992-93.
- (ii) Annual Report of the Oil India Limited, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 4990/93]

Annual Reports and Reviews on the working of Man Made Textiles Research Association, Surat for 1992-93, Silk and Art Silk Mills Research Association, Bombay, 1992-93 etc.

THE MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF

YOUTH AFFAIRS AND SPORTS) AND
MINISTER OF STATE IN THE MINISTRY
OF PARLIAMENTARY AFFAIRS (SHRI
MUKUL WASNIK): On behalf of Shri G.
Venkat Swamy I beg to lay on the Table:—

- (1)(i) A copy of the Annual Report (Hindi and English versions) of the Man Made Textiles Research Association, Surat, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Man Made Textiles Research Association, Surat, for the year 1992-93.

[Placed in Library. See No. LT 4991/93]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Silk and Art Silk Mills Research Association, Bombay, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Silk and Art Silk Mills Research Association, Bombay, for the year 1992-93.

[Placed in Library. See No. LT 4992/93]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Synthetic & Rayon Textiles Export Promotion Council, Bombay, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Synthetic & Rayon Textiles Export Promotion Council, Bombay, for the year 1992-93.

[Placed in Library. See No. LT 4993/93]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Cotton Textiles Export Promotion Council, Bombay, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cotton Textiles Export Promotion Council, Bombay, for the year 1992-93.

[Placed in Library. See No. LT 4994/93]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 1992-93, alongwith Audited Accounts.

[Placed in Library. See No. LT 4995/93]

- (ii) A copy of the Annual Report (Hindi and English versions) of the Bombay Textile Research Association, Bombay, for the year 1992-93, alongwith Audited Accounts.

[Placed in Library. See No. LT 4996/93]

- (iii) A copy of the Annual Report (Hindi and English versions)

of the South India Textile Research Association, Coimbatore, for the year 1992-93 alongwith Audited Accounts.

[Placed in Library. See No. LT 4997/93]

- (iv) A copy of the Annual Report (Hindi and English versions) of the Northern India Textile Research Association, Ghaziabad, for the year 1992-93, alongwith Audited Accounts.

[Placed in Library. See No. LT 4998/93]

- (6) A copy of the Review (Hindi and English versions) by the Government on the working of the Ahmedabad Textile Industry's Research Association, Ahmedabad; Bombay Textile Research Association, Bombay; South India Textile Research Association, Coimbatore and Northern India Textile Research Association, Ghaziabad for the year 1992-93.

[Placed in Library. See No. LT 4999/93]

- (7) A copy each of the following paper (Hindi and English versions) under Sub-Section (1) of Section 619A of the Companies Act, 1956:—

- (a) (i) Review by the Government on the working of the Cotton Corporation of India Limited, Bombay, for the year 1992-93.

- (ii) Annual Report on the Cotton Corporation of India Limited, Bombay, for the year 1992-93, alongwith Audited Accounts and comments of the

Comptroller and Auditor General thereon.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Textiles Committee, Bombay for the year 1992-93.

[Placed in Library. See No. LT 5000/93]

(b) (i) Review by the Government on the working of the National Handloom Development Corporation Limited, for the year 1992-93.

[Placed in Library. See No. LT 5003/93]

(ii) Annual Report of the National Handloom Development Corporation Limited, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Handloom Export Promotion Council, Madras for the year 1992-93, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Handloom Export Promotion Council, Madras for the year 1992-93.

[Placed in Library. See No. LT 5001/93]

(c) (i) Review by the Government on the working of the National Jute Manufacturers Corporation Limited, Calcutta, for the year 1991-92.

[Placed in Library. See No. LT 5004/93]

(ii) Annual Report of the National Jute Manufacturers Corporation Limited, Calcutta, for the year 1991-92, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Wool Research Association, Thane, for the year 1992-93, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Wool Research Association, Thane, for the year 1992-93.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (c) of item (7) above.

[Placed in Library. See No. LT 5005/93]

[Placed in Library. See No. LT 5002/93]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Textiles Committee, Bombay for the year 1992-93, alongwith Audited Accounts.

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the All India Handloom Fabrics Marketing Co-operative Society Limited, Delhi, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Handloom Fabrics Marketing Co-operative Society Limited, Delhi, for the year 1992-93.

[Placed in Library. See No. LT 5006/93]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for Handicrafts, New Delhi, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export Promotion Council for Handicrafts, New Delhi, for the year 1992-93.

[Placed in Library. See No. LT 5007/93]

Annual Reports, Annual Accounts and Reviews on the working of National Cooperative Union of India, New Delhi, for 1992-93, National Federation of Urban Cooperative Banks and Credit Societies Ltd., New Delhi for 1992-93 etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 1992-93.
- (ii) A copy of the Annual Accounts (Hindi and English

versions) of the National Co-operative Union of India, New Delhi, for the year 1992-93, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Union of India, New Delhi, for the year 1992-93.

[Placed in Library. See No. LT 5008/93]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1992-93.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1992-93, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1992-93.

[Placed in Library. See No. LT 5009/93]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the All India Federation of Co-Operative Spinning Mills

Limited, Bombay, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Federation of Co-operative Spinning Mills Limited, Bombay, for the year 1992-93.

[Placed in Library. See No. LT 5010/93]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Co-operative Dairy Federation of India Limited, Anand, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Co-operative Dairy Federation of India Limited, Anand, for the year 1992-93.

[Placed in Library. See No. LT 5011/93]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Labour Cooperatives Limited, New Delhi, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Labour Cooperatives Limited, New Delhi, for the year 1992-93.

[Placed in Library. See No. LT 5012/93]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1992-93.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1992-93, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Council for Cooperative Training, New Delhi, for the year 1992-93.

[Placed in Library. See No. LT 5013/93]

- (7) (i) A copy of the National Federation of Cooperative Sugar Factories Limited, New Delhi, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Cooperative Sugar Factories Limited, New Delhi, for the year 1992-93.

[Placed in Library. See No. LT 5014/93]

Annual Report and Reviews on the working of Central Social Welfare Board, New Delhi for 1992-93

THE MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT)

(SHRIMATI BASAVA RAJESWARI): I beg to lay on the Table:—

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 1992-93, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Social Welfare Board, New Delhi for the year 1992-93.

[Placed in Library. See No. LT 5015/93]

Reviews on the working of and Annual Reports of Indian Railway Finance Corporation Limited, New Delhi, for 1992-93, Indian Railway Construction Company Ltd., New Delhi for 1992-93 etc.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (a) (i) Review by the Government on the working of the Indian Railway Finance Corporation Limited, New Delhi, for the year 1992-93.
 - (ii) Annual Report of the Indian Railway Finance Corporation Limited, New Delhi, for the year 1992-93, alongwith Audited Accounts and com-

ments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 5016/93]

- (b) (i) Review by the Government on the working of the Indian Railway Construction Company Limited, New Delhi, for the year 1992-93.
- (ii) Annual Report of the Indian Railway Construction Company Limited, New Delhi, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 5017/93]

- (c) (i) Review by the Government on the working of the Rail India Technical and Economic Services Limited, New Delhi, for the year 1992-93.

- (ii) Annual Report of the Rail India Technical and economic Services Limited, New Delhi, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 5018/93]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Railway Sports Control Board, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Railway Sports Control Board, for the year 1992-93.

[Placed in Library. See No. LT 5019/93]

Reviews on the working of and Annual Reports of Hindustan Vegetable Oils Corporation, New Delhi, for 1992-93, State Trading Corporation of India Ltd. for 1992-93, etc.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English versions) under Sub-section (1) of Section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Hindustan Vegetable Oils Corporation Limited, New Delhi, for the year 1992-93.

(ii) Annual Report of the Hindustan Vegetable Oils Corporation Limited, New Delhi, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 5020/93]

(b) (i) Review by the Government on the working of the State Trading Corporation of India Limited, for the year 1992-93.

(ii) Annual Report of the State Trading Corporation of India Limited, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 5021/93]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Board, Cochin, for the year 1992-93.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Spices Board, Cochin, for the year 1992-93, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Spices Board, Cochin, for the year 1992-93.

[Placed in Library. See No. LT 5022/93]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Shellac Export Promotion Council Calcutta, for the year 1992-93.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Shellac Export Promotion Council, Calcutta, for the year 1992-93, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Shellac Export Promotion Council, Calcutta, for the year 1992-93.

[Placed in Library. See No. LT 5023/93]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Tobacco Board, Guntur, for the year 1992-93.

[Placed in Library. See No. LT 5024/93]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Plastics & Linoleums Export Promotion Council, Bombay, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Plastics & Linoleums Export Promotion Council, for the year 1992-93.

[Placed in Library. See No. LT 5025/93]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Export Inspection Council and Export Inspection Agencies (Volume-1) for the year 1992-93.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export Inspection Agencies (Volume-1) for the year 1992-93.

[Placed in Library. See No. LT 5026/93]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Coffee Board for the year 1992-93.
- (ii) A copy of the Review (Hindi and English versions) by the

Government on the working of the Coffee Board for the year 1992-93.

[Placed in Library. See No. LT 5027/93]

Review on the working of and Annual Report of National Instruments Limited, Calcutta, for, 1992-93

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shrimati Krishna Sahi I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Statement regarding Review by the Government on the working of the National Instruments Limited, Calcutta, for the year 1992-93.
- (2) Annual Report of the National Instruments Limited, Calcutta, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 5028/93]

Annual Reports and Accounts of Indore Ujjain Kshetriya Bank, Ujjain, Pithoragarh Kshetriya Gramin Bank, Pithoragarh, Marudhar Kshetriya Gramin Bank, Churu, etc., for 1992-93

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shri M.V. Chandrashekhar Murthy I beg to lay on the Table:—

(1) A copy each of the following Annual Reports and Accounts (Hindi and English versions) of the Regional Rural Banks for the year 1992-93, together with Auditor's Report thereon:—

(i) Indore Ujjain Kshetriya Gramin Bank, Ujjain.

[Placed in Library. See No. LT 5029/93]

(ii) Pithoragarh Kshetriya Gramin Bank, Pithoragarh.

[Placed in Library. See No. LT 5030/93]

(iii) Marudhar Kshetriya Gramin Bank, Churu.

[Placed in Library. See No. LT 5031/93]

(iv) Faizabad Kshetriya Gramin Bank, Faizabad.

[Placed in Library. See No. LT 5032/93]

(v) Sarayu Gramin Bank, Lakhmipur.

[Placed in Library. See No. LT 5033/93]

(vi) Gwalior Datia Kshetriya Gramin Bank, Datia.

[Placed in Library. See No. LT 5034/93]

(vii) Dewas Shajapur Kshetriya Gramin Bank, Dewas.

[Placed in Library. See No. LT 5035/93]

(viii) Murshidabad Gramin Bank, Berhampore.

[Placed in Library. See No. LT 5036/93]

(ix) Palamau Kshetriya Gramin Bank, Daltonganj.

[Placed in Library. See No. LT 5037/93]

(x) Surat Bharuch Gramin Bank, Bharuch.

[Placed in Library. See No. LT 5038/93]

(xi) Bhagirath Gramin Bank, Sitapur.

[Placed in Library. See No. LT 5039/93]

(xii) Patliputra Gramin Bank, Patna.

[Placed in Library. See No. LT 5040/93]

(xiii) Rewa Sidhi Gramin Bank, Rewa.

[Placed in Library. See No. LT 5041/93]

(xiv) Sravasthi Gramin Bank, Bahraich.

[Placed in Library. See No. LT 5042/93]

(xv) Hissar Sirsa Kshetriya Gramin Bank, Hissar.

[Placed in Library. See No. LT 5043/93]

(xvi) Gurdaspur-Amritsar Kshetriya Gramin Vikas Bank, Gurdaspur.

[Placed in Library. See No. LT 5044/93]

(xvii) Mandla-Balaghat Kshetriya Gramin Bank, Mandla.

[Placed in Library. See No. LT 5045/93]

- (xviii) Rajgarh-Sehore Kshetriya Gramin Bank, Sehore.
[Placed in Library. See No. LT 5046/93]
- (xix) Valsad-Dangs Gramin Bank, Valsad.
[Placed in Library. See No. LT 5047/93]
- (xx) Sultanpur Kshetriya Gramin Bank, Sultanpur.
[Placed in Library. See No. LT 5048/93]
- (xxi) Ballia Kshetriya Gramin Bank, Ballia.
[Placed in Library. See No. LT 5049/93]
- (xxii) Muzaffarnagar Kshetriya Gramin Bank, Muzaffarnagar.
[Placed in Library. See No. LT 5050/93]
- (xxiii) Kakathiya Grameena Bank, Warangal.
[Placed in Library. See No. LT 5051/93]
- (xxiv) Solapur Gramin Bank, Solapur.
[Placed in Library. See No. LT 5052/93]
- (xxv) Sahyadri Gramin Bank, Shimoga.
[Placed in Library. See No. LT 5053/93]
- (xxvi) Varada Grameen Bank, Kumta.
[Placed in Library. See No. LT 5054/93]
- (xxvii) Manipur Rural Bank, Imphal.
[Placed in Library. See No. LT 5055/93]
- (xxviii) Bhojpur Rohtas Gramin Bank, Arrah.
[Placed in Library. See No. LT 5056/93]
- (xxix) Kanpur Kshetriya Gramin Bank, Kanpur.
[Placed in Library. See No. LT 5057/93]
- (xxx) Basti Gramin Bank, Basti.
[Placed in Library. See No. LT 5058/93]
- (xxxi) Marwar Gramin Bank, Pali.
[Placed in Library. See No. LT 5059/93]
- (xxxii) Alwar Bharatpur Anchalik Gramin Bank, Bharatpur.
[Placed in Library. See No. LT 5060/93]
- (xxxiii) Ambala-Kurukshetra Gramya Bank, Ambala City.
[Placed in Library. See No. LT 5061/93]
- (xxxiv) Howrah Gramin Bank, Howrah.
[Placed in Library. See No. LT 5062/93]
- (xxxv) Bhagalpur Banka Kshetriya Gramin Bank, Bhagalpur.
[Placed in Library. See No. LT 5063/93]
- (xxxvi) Mallabhum Gramin Bank, Bankura.
[Placed in Library. See No. LT 5064/93]
- (xxxvii) Fatehpur Kshetriya Gramin Bank, Fatehpur.
[Placed in Library. See No. LT 5065/93]

(xxxviii) Nainital Almora Kshetriya
Gramin Bank, Nainital.

[Placed in Library. See No. LT 5066/93]

(xxxix) Kalahandi Anchalika Gramyha
Bank, Bhawanipatna.

[Placed in Library. See No. LT 5067/93]

(xl) Koraput Panchabati Gramya
Bank, Jeypore.

[Placed in Library. See No. LT 5068/93]

(xli) Langpi Dehangi Rural Bank,
Diphu.

[Placed in Library. See No. LT 5069/93]

(xlii) Lakhimi Gaonlia Bank, Golaghat.

[Placed in Library. See No. LT 5070/93]

(xliii) Bundelkhand Kshetriya Gramin
Bank, Tikamgarh.

[Placed in Library. See No. LT 5071/93]

(xliv) Singhbhum, Kshetriya Gramin
Bank, Chaibasa.

[Placed in Library. See No. LT 5072/93]

(xlv) Gorakhpur Kshetriya Gramin
Bank, Gorakhpur.

[Placed in Library. See No. LT 5073/93]

(xlvi) Baitarani Gramya Bank, Baripada.

[Placed in Library. See No. LT 5074/93]

(xlvii) Bolangir Anchalik Gramya Bank,
Bolangir.

[Placed in Library. See No. LT 5075/93]

(xlviii) Pinakini Grameena Bank, Nellore.

[Placed in Library. See No. LT 5076/93]

(xlix) Sri Rama Grameena Bank,
Nizamabad.

[Placed in Library. See No. LT 5077/93]

(l) Vallalar Grama Bank, Cuddalore.

[Placed in Library. See No. LT 5078/93]

(li) Thane Gramin Bank, Thane.

[Placed in Library. See No. LT 5079/93]

(lii) Rushikulya Grama Bank,
Berhampur.

[Placed in Library. See No. LT 5080/93]

(liii) Manjira Grameena Bank, San-
gareddy.

[Placed in Library. See No. LT 5081/93]

(liv) Chaitanya Grameena Bank,
Tenali.

[Placed in Library. See No. LT 5082/93]

(lv) Godavari Grameena Bank, Ra-
jahmundry.

[Placed in Library. See No. LT 5083/93]

(lvi) Nagaland Rural Bank, Kohima.

[Placed in Library. See No. LT 5084/93]

(lvii) Chikmagalur Kodagu Grameena
Bank, Chikmagalur.

[Placed in Library. See No. LT 5085/93]

(Iviii) Farrukhabad Gramin Bank, Farrukhabad.

[Placed in Library. See No. LT 5086/93]

(lix) Parvathiya Gramin Bank, Chamba.

[Placed in Library. See No. LT 5087/93]

(lx) Chitradurga Gramin Bank, Chitradurga.

[Placed in Library. See No. LT 5088/93]

(lxi) Prathma Bank, Moradabad.

[Placed in Library. See No. LT 5089/93]

(lxii) Madhubani Kshetriya Gramin Bank, Madhubani.

[Placed in Library. See No. LT 5090/93]

(lxiii) Damoh Panna Sagar Kshetriya Gramin Bank, Damoh.

[Placed in Library. See No. LT 5091/93]

(lxiv) Vidur Gramin Bank, Bijnor.

[Placed in Library. See No. LT 5092/93]

(lxv) Jamuna Gramin Bank, Agra.

[Placed in Library. See No. LT 5093/93]

(lxvi) Sabarkantha Gandhinagar Gramin Bank, Himatnagar.

[Placed in Library. See No. LT 5094/93]

(lxvii) Banaskantha Mehsana Gramin Bank, Patan.

[Placed in Library. See No. LT 5095/93]

(Iviii) Visveshvaraya Grameena Bank, Mandya.

[Placed in Library. See No. LT 5096/93]

(Ixi) Bilaspur Raipur Kshetriya Gramin Bank, Bilaspur.

[Placed in Library. See No. LT 5097/93]

(Ixx) Shahdol Kshetriya Gramin Bank, Shahdol.

[Placed in Library. See No. LT 5098/93]

(Ixxi) Hindon Gramin Bank, Ghaziabad.

[Placed in Library. See No. LT 5099/93]

(Ixxii) Nalanda Gramin Bank, Bihar-sharif.

[Placed in Library. See No. LT 5100/93]

(Ixxiii) Jamnagar Rajkot Gramin Bank, Jamnagar.

[Placed in Library. See No. LT 5101/93]

(Ixxiv) Santhal Parganas Gramin Bank, Dumka.

[Placed in Library. See No. LT 5102/93]

(Ixxv) Bundi Chittorgarh Kshetriya Gramin Bank, Bundi.

[Placed in Library. See No. LT 5103/93]

(Ixxvi) Magadh Gramin Bank, Gaya.

[Placed in Library. See No. LT 5104/93]

(Ixxvii) Ratnagiri Sindhudurg Gramin Bank, Ratnagiri.

[Placed in Library. See No. LT 5105/93]

(lxxviii) North Malabar Gramin Bank, Kannur.

[Placed in Library. *See* No. LT 5106/93]

(lxxix) Dungarpur Banswara Kshetriya Gramin Bank, Dungarpur.

[Placed in Library. *See* No. LT 5107/93]

(lxxx) Kashi Gramin Bank, Varanasi.

[Placed in Library. *See* No. LT 5108/93]

(lxxxi) Bastar Kshetriya Gramin Bank,, Jagdalpur.

[Placed in Library. *See* No. LT 5109/93]

(lxxxii) Saran Kshetriya Gramin Bank, Chhapra.

[Placed in Library. *See* No. LT 5110/93]

(lxxxiii) Sangameshwara Grameena Bank, Mehboobnagar.

[Placed in Library. *See* No. LT 5111/93]

(lxxxiv) Avadh Gramin Bank, Lucknow.

[Placed in Library. *See* No. LT 5112/93]

(lxxxv) Chhatrasal Gramin Bank, Orai.

[Placed in Library. *See* No. LT 5113/93]

(lxxxvi) Allahabad Kshetriya Gramin Bank, Allahabad.

[Placed in Library. *See* No. LT 5114/93]

(lxxxvii) Dhenkanal Gramya Bank, Dhenkanal.

[Placed in Library. *See* No. LT 5115/93]

(lxxxviii) Bhandara Gramin Bank, Bhandara.

[Placed in Library. *See* No. LT 5116/93]

(lxxxix) Jaipur Nagaur Aanchalik Gramin Bank, Jaipur.

[Placed in Library. *See* No. LT 5117/93]

(xc) Aurangabad Jalna Gramin Bank, Aurangabad.

[Placed in Library. *See* No. LT 5118/93]

(xci) Samastipur Kshetriya Gramin Bank, Samastipur.

[Placed in Library. *See* No. LT 5119/93]

(xcii) Vidisha Bhopal Kshetriya Gramin Bank, Vidisha.

[Placed in Library. *See* No. LT 5120/93]

(xciii) Samyut Kshetriya Gramin Bank, Azamgarh.

[Placed in Library. *See* No. LT 5121/93]

(xciv) Shivalik Kshetriya Gramin Bank, Hoshiarpur.

[Placed in Library. *See* No. LT 5122/93]

(xcv) South Malabar Gramin Bank, Malappuram.

[Placed in Library. *See* No. LT 5123/93]

(xcvi) Shivpuri Guna Kshetriya Gramin Bank, Shivpuri.

[Placed in Library. *See* No. LT 5124/93]

(xcvii) Gopalganj Kshetriya Gramin Bank, Gopalganj.

[Placed in Library. See No. LT 5125/93]

(xcviii) Puri Gramya Bank, Pipli.

[Placed in Library. See No. LT 5126/93]

(xcvix) Shekhawati Gramin Bank, Sikar.

[Placed in Library. See No. LT 5127/93]

(c) Champaran Kshetriya Gramin Bank, Motihari.

[Placed in Library. See No. LT 5128/93]

(ci) Kisan Gramin Bank, Budaun.

[Placed in Library. See No. LT 5129/93]

(cii) Chhindwara Seoni Kshetriya Gramin bank, Chhindwara.

[Placed in Library. See No. LT 5130/93]

(ciii) Sri Visakha Grameena Bank, Srikakulam.

[Placed in Library. See No. LT 5131/93]

(civ) Sri Saraswathi Grameena Bank, Adilabad.

[Placed in Library. See No. LT 5132/93]

(cv) Jhabua Dhar Kshetriya Gramin Bank, Jhabua.

[Placed in Library. See No. LT 5133/93]

(cvi) Aravali Kshetriya Gramin Bank, Sawai Madhopur.

[Placed in Library. See No. LT 5134/93]

(cvii) Akola Gramin Bank, Akola.

[Placed in Library. See No. LT 5135/93]

(cviii) Alaknanda Gramin Bank, Pauri Garhwal.

[Placed in Library. See No. LT 5136/93]

(cix) Aligarh Gramin Bank, Aligarh.

[Placed in Library. See No. LT 5137/93]

(cx) Pratapgarh Kshetriya Gramin Bank, Pratapgarh.

[Placed in Library. See No. LT 5138/93]

(cxi) Sri Ganganagar Kshetriya Gramin Bank, Sri Ganganagar.

[Placed in Library. See No. LT 5139/93]

(2) A copy of the Central Sales Tax (Registration and Turnover) (Amendment) Rules, 1993 (Hindi and English versions) published in Notification No. G.S.R. 504 in Gazette of India dated the 30th September, 1993, under sub-section (2) of section 13 of the Central Sales Tax Act, 1956.

[Placed in Library. See No. LT 5140/93]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 38 of the Central Excise and Salt Act, 1994:—

(i) G.S.R. 594(E) published in Gazette of India dated the 7th September, 1993 together with an explanatory memorandum regarding exemption

- to rock phosphate and sulphur from the whole of the excise duty leviable thereon.
- (ii) G.S.R. 612(E) published in Gazette of India dated the 17th September, 1993 together with an explanatory memorandum making certain amendments to the Notification No. 177/86-CE, dated the 1st March, 1986.
- (iii) G.S.R. 626(E) published in Gazette of India dated the 27th September, 1993 together with an explanatory memorandum making certain amendment to the Notification Nos. 51/93 and 52/93-CE, dated the 28th February, 1993.
- (iv) G.S.R. 664(E) published in Gazette of India dated the 19th October, 1993 together with an explanatory memorandum regarding exemption to all excisable goods donated or purchased out of cash donations for the relief and rehabilitation of the people affected by the earthquake in the States of Maharashtra and Karnataka from the whole of the duty of excise leviable thereon, subject to certain conditions.
- (v) G.S.R. 690(E) published in Gazette of India dated the 5th November, 1993 together with an explanatory memorandum making certain amendments in the Notification No. 116/85-CE, dated the 8th May, 1985.
- (4) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—
- (i) G.S.R. 555(E) published in Gazette of India dated the 16th August, 1993 together with an explanatory memorandum making certain amendments in the Notification No. 155/86-customs, dated the 1st March, 1986.
- (ii) G.S.R. 566(E) published in Gazette of India dated the 20th August, 1993 together with an explanatory memorandum making certain amendments in the Notifications No. 219/84-Cus., dated the 10th August, 1984.
- (iii) G.S.R. 592(E) published in Gazette of India dated the 6th September, 1993 together with an explanatory memorandum making certain amendment in the Notification No. 123/87-Cus., dated the 1st March, 1987.
- (iv) G.S.R. 599(E) published in Gazette of India dated the 10th September, 1993 together with an explanatory memorandum regarding exemption to rHu Erythropoietin (Hemax) from the basic customs duty of 10 percent *ad valorem* and whole of the additional duty of customs leviable thereon.
- (v) G.S.R. 600(E) published in Gazette of India dated the 10th September, 1993 together with an explanatory

- memorandum seeking to increase basic customs duty on L-Base for the manufacture of chloromphenicol powder or chloromphenicol palmitate from nil to 25 percent *ad valorem*.
- (vi) G.S.R. 601(E) published in Gazette of India dated the 10th September, 1993 together with an explanatory memorandum making certain amendments to certain Notifications mentioned in the Notification.
- (vii) G.S.R. 602(E) published in Gazette of India dated the 10th September, 1993 together with an explanatory memorandum making certain amendments to Notification No. 276/92-Cus., dated the 23rd September, 1992.
- (viii) G.S.R. 603(E) published in Gazette of India dated the 10th September, 1993 together with an explanatory memorandum making certain amendments to Notification No. 110/86-Cus., dated the 17th February, 1986.
- (ix) G.S.R. 604(E) published in Gazette of India dated the 10th September, 1993 together with an explanatory memorandum seeking to extend a concessional rate of import duty of 25 percent *ad volorem* to specified goods when imported into India for the National Stock Exchange Project.
- (x) G.S.R. 613(E) published in Gazette of India dated the 17th September, 1993 together with an explanatory memorandum seeking to extend the concessional rates of import duty prescribed therein to 23 more countries who have ratified the agreement on the Global System of Trade Preferences among developing countries.
- (xi) G.S.R. 632(E) published in Gazette of India dated the 28th September, 1993 together with an explanatory memorandum regarding exemption to 'Excimer Laser' a sight saving equipment from the whole of the customs duty.
- (xii) G.S.R. 634(E) published in Gazette of India dated the 29th September, 1993 together with an explanatory memorandum making certain amendments in the Notification No. 271/84-Cus. dated the 14th November, 1994.
- (xiii) G.S.R. 665(E) published in Gazette of India dated the 19th October, 1993 together with an explanatory memorandum regarding exemption to all goods when imported into India and intended for donation for the relief and rehabilitation of the people affected by the earthquake in the States of Maharashtra and Karnataka from the whole of the basic and additional duties of customs leviable thereon subject to certain conditions mentioned in the Notification.

- (xiv) G.S.R. 666(E) published in Gazette of India dated the 20th October, 1993 together with an explanatory memorandum seeking to reduce the import duty on Ethyl alcohol, denatured, of any strength, from 105 percent to 10 percent *ad valorem*.
- (xv) G.S.R. 669(E) published in Gazette of India dated the 22nd October, 1993 together with an explanatory memorandum making certain amendments in the Notification No. 267/92-Cus., dated the 23rd September, 1992.
- (xvi) G.S.R. 671(E) published in Gazette of India dated the 26th October, 1993 together with an explanatory memorandum seeking to reduce the import duty on closed Circuit Television system used as Low Vision Aid from 85 percent to 10 percent *ad valorem*.
- (xvii) G.S.R. 672(E) published in Gazette of India dated the 26th October, 1993 together with an explanatory memorandum making certain amendments to Notification No. 144/88-Cus., dated the 27th April, 1988.
- (xviii) G.S.R. 680(E) published in Gazette of India dated the 1st November, 1993 together with an explanatory memorandum making certain amendments to Notification No. 16/89-Cus., dated the 1st November, 1989.

- (xix) G.S.R. 701(E) published in Gazette of India dated the 12th November, 1993 together with an explanatory memorandum regarding exemption to machinery, instruments, tools and their accessories fully from basic customs duty and additional duty when imported for setting up of ammunition filling facilities in the ordnance factory project at Bolangir, Orissa.
- (xx) G.S.R. 718(E) published in Gazette of India dated the 25th November, 1993 together with an explanatory memorandum making certain amendments to Notification No. 89/91-Cus., dated the 25th July, 1991.

[Placed in Library. See No. LT 5142/93]

- (5) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income-tax Act, 1961:—

The Income-tax (Fourteenth Amendment) Rules, 1993 published in Notification No. S.O. 666(E) in Gazette of India dated the 6th September, 1993.

- (ii) The Income-tax (Nineteenth Amendment) Rules, 1993 published in Notification No. S.O. 832(E) in Gazette of India dated the 2nd November, 1993.
- (iii) The Income-tax (Twentieth Amendment) Rules, 1993

published in Notification No. S.O. 863(E) in Gazette of India dated the 12th November, 1993.

[Placed in Library. See No. LT 5143/93]

- (6) A copy of the New Bank of India, [Determination of Placement of Employees (Officers and Workmen) of the New Bank of India in Punjab National Bank] Scheme, 1993 (Hindi and English versions) published in Notification No. S.O. 936(E) in Gazette of India dated the 8th December, 1993 under sub-section (6) of section 9 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980.

[Placed in Library. See No. LT 5144/93]

- (7) A copy of the Report on the Trend and Progress of Housing in India, June, 1992 of National Housing Bank (Hindi and English versions) under section 42 of the National Housing Bank Act, 1987.

[Placed in Library. See No. LT 5145/93]

- (8) A copy of the Annual Report and Accounts (Hindi and English versions) of the Nagaland Rural Bank, Kohima, for the year 1990-91; together with Auditor's Report thereon.

[Placed in Library. See No. LT 5146/93]

- (9) A copy of the Annual Report and Accounts (Hindi and English versions) of the Nagaland Rural Bank, Kohima, for the year 1991-92, together with Auditor's Report thereon.

[Placed in Library. See No. LT 5147/93]

Review on the working of and Annual Report fo Bharat Electronics Ltd., Bangalore for 1992-93

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Bharat Electronics Limited, Bangalore, for the year 1992-93.
- (2) Annual Report of the Bharat Electronics Limited, Bangalore for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 5148/93]

Statements showing Action taken by Government on various assurances, promises and undertakings given by the Ministers during various sessions of Eighth, Ninth and Tenth Lok Sabhas

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing action taken by the Government on various assurances, promises and undertakings given by the Ministers

during the various sessions of Lok Sabha:—

1.	Statement No. XXXI [Placed in Library. See No. LT 5149/93]	—	Eighth Session, 1987	} Eighth Lok Sabha
2.	Statement No. XXXV [Placed in Library. See No. LT 5150/93]	—	Ninth Session, 1987	
3.	Statement No. XXXVI [Placed in Library. See No. LT 5151/93]	—	Tenth Session, 1988	
4.	Statement No. XXXI [Placed in Library. See No. LT 5152/93]	—	Eleventh Session, 1988	
5.	Statement No. XXX [Placed in Library. See No. LT 5153/93]	—	Thirteen Session, 1989	
6.	Statement No. XXV [Placed in Library. See No. LT 5154/93]	—	Second Session, 1990	} Ninth Lok Sabha
7.	Statement No. XXI [Placed in Library. See No. LT 5155/93]	—	Third Session, 1990	
8.	Statement No. XVIII [Placed in Library. See No. LT 5156/93]	—	Seventh Session, 1991	
9.	Statement No. XVII [Placed in Library. See No. LT 5157/93]	—	First Session, 1991	} Tenth Lok Sabha
10.	Statement No. XIV [Placed in Library. See No. LT 5158/93]	—	Second Session, 1991	
11.	Statement No. XII [Placed in Library. See No. LT 5159/93]	—	Third Session, 1992	
12.	Statement No. X [Placed in Library. See No. LT 5160/93]	—	Fourth Session, 1992	
13.	Statement No. VII [Placed in Library. See No. LT 5161/93]	—	Fifth Session, 1992	
14.	Statement No. VI [Placed in Library. See No. LT 5162/93]	—	Sixth Session, 1992	
15.	Statement No. II [Placed in Library. See No. LT 5163/93]	—	Seventh Session, 1993	

Annual Report and Review on the Working of National Institute of Hydrology, Roorkee, 1992-93 etc.

Hydrology, Roorkee, for the year 1992-93 alongwith Audited Accounts.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOMAR): On behalf of Shri P. K. Thungon, I beg to lay on the Table—

- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the National Institute of Hydrology, Roorkee for the year 1992-93.

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of

[Placed in Library. See No. LT 5164/93].

- (2) A copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority, Indore, for the year 1992-93, alongwith Audited Accounts.

[Placed in Library. See No. LT 5165/93]

Notification under Delhi Municipal Corporation Act, 1957

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): I beg to lay on the Table a copy of the Notification No.U-14011/160/89-Delhi (Hindi and English versions) published in Delhi Gazette dated the 6th December, 1993, extending the period of Supersession of Municipal Corporation of Delhi issued under sub-section (1) 490 of the Delhi Municipal Corporation Act, 1957.

[Placed in Library. See No. LT 5166/93]

Review on the working of and Annual Report of Power Grid Corporation of India Ltd, for 1992-93

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (1) Review by the Government on the Power Grid Corporation of India Limited, for the year 1992-93.
- (2) Annual Report of the Power Grid Corporation of India

Limited for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 5167/93].

Reviews on the working of and Annual Reports of Haryana Agro Industries Corporation Ltd., Chandigarh for 1992-93, Kerala Agro Industries Corporation Ltd. Thiruvananthapuram, for 1992-93 etc.

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURAL (SHRI S. KRISHNA KUMAR): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-
 - (a)(i) Review by the Government on the working of the Haryana Agro Industries Corporation Limited, Chandigarh, for the year 1992-93.
 - (ii) Annual Report of the Haryana Agro Industries Corporation Limited, Chandigarh, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 5168/93]

(b)(i) Review by the Government on the working of the Kerala Agro Industries Corporation Limited, Thiruvananthapuram, for the year 1991-92.

of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Madras, for the year 1992-93 alongwith Audited Accounts.

(ii) Annual Report of the Kerala Agro Industries Corporation Limited, Thiruvananthapuram, for the year 1991-92, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 5171/93]

(iii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Goa, for the year 1992-93 alongwith Audited Accounts.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 5172/93]

[Placed in Library. See No. LT 5169/93]

Annual Reports and Reviews on the Working of Institutes of Hotel Management, Catering Technology and Applied Nutrition, Bombay, Madras, Goa etc., for 1992-93

(iv) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhubaneswar, for the year 1992-93 alongwith Audited Accounts.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (DEPARTMENT OF TOURISM) (SHRIMATI SUKHBUNS KAUR): I beg to lay on the Table:-

[Placed in Library. See No. LT 5173/93]

(1)(i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Bombay, for the year 1992-93 alongwith Audited Accounts.

(v) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering and Applied Nutrition, Lucknow, for the year 1992-93 alongwith Audited Accounts.

[Placed in Library. See No. LT 5170/93]

[Placed in Library. See No. LT 5174/93]

(ii) A copy of the Annual Report (Hindi and English versions)

(vi) A copy of the Annual Report (Hindi and English versions)

of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Hyderabad, for the year 1992-93 alongwith Audited Accounts.

[Placed in Library. See No. LT 5175/93]

- (vi) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Hyderabad, for the year 1992-93 alongwith Audited Accounts.

[Placed in Library. See No. LT 5176/93]

- (viii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Bangalore, for the year 1992-93 alongwith Audited Accounts.

[Placed in Library. See No. LT 5177/93]

- (ix) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Gwalior, for the year 1992-93, alongwith Audited Accounts.

[Placed in Library. See No. LT 5178/93]

- (x) A copy of the Annual Report (Hindi and English versions)

of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Jaipur, for the year 1992-93, alongwith Audited Accounts.

[Placed in Library. See No. LT 5179/93]

- (xi) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhopal, for the year 1992-93, alongwith Audited Accounts.

[Placed in Library. See No. LT 5180/93]

- (xii) A copy of the Annual Report (Hindi and English versions) of the Dr. Ambedkar Institute of Hotel Management, Catering and Nutrition, Chandigarh, for the year 1992-93; alongwith Audited Accounts.

[Placed in Library. See No. LT 5181/93]

- (xiii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management and Catering Technology, Thiruvananthapuram, for the year 1992-93, alongwith Audited Accounts.

[Placed in Library. See No. LT 5182/93]

- (xiv) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, Udaipur, for the year 1992-93, alongwith Audited Accounts.

[Placed in Library. See No. LT 5183/93]

- (xv) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, Faridabad, for the year 1992-93, alongwith Audited Accounts.

[Placed in Library. See No. LT 5184/93]

- (xvi) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, Gangtok, for the year 1992-93, alongwith Audited Accounts.

[Placed in Library. See No. LT 5185/93]

- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Institutes of Hotel Management, Catering Technology and Applied Nutrition at Bombay, Madras, Goa, Bangalore, Lucknow, Hyderabad, Ahmedabad, Bhubaneswar, Jaipur, Bhopal, Chandigarh, Thiruvananthapuram, Gwalior and Foodcraft Institutes at Udaipur, Faridabad and Gangtok for the year 1992-93.

[Placed in Library. See No. LT 5186/93]

Annual Reports and Reviews on the working of Population Research Centres, Bangalore, Vadodra, Bhubaneshwar etc. for 1992-93

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research

Centre, Bangalore, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Bangalore, for the year 1992-93.

[Placed in Library. See No. LT 5187/93]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Vadodra, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Vadodara, for the year 1992-93.

[Placed in Library. See No. LT 5188/93]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Bhubaneswar, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Bhubaneswar, for the year 1992-93.

[Placed in Library. See No. LT 5189/93]

- (4) (i) A copy of the Annual Report (Hindi and English versions)

of the Population Research Centre, Chandigarh, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Chandigarh, for the year 1992-93.

[Placed in Library. See No. LT 5190/93]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Dharwad, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Dharwad, for the year 1992-93.

[Placed in Library. See No. LT 5191/93]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Delhi, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Delhi, for the year 1992-93.

[Placed in Library. See No. LT 5192/93]

- (7) (i) A copy of the Annual Report (Hindi and English versions)

of the Population Research Centre, Tamil Nadu, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Tamil Nadu, for the year 1992-93.

[Placed in Library. See No. LT 5193/93]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Trivandrum, for the year 1992-93.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Trivandrum, for the year 1992-93.

[Placed in Library. See No. LT 5194/93]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Lucknow, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Lucknow, for the year 1992-93.

[Placed in Library. See No. LT 5195/93]

- (10) (i) A copy of the Annual Report (Hindi and English versions)

of the Population Research Centre, Patna, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Patna, for the year 1992-93.

[Placed in Library. See No. LT 5196/93]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Pune, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Pune, for the year 1992-93.

[Placed in Library. See No. LT 5197/93]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Guwahati, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Guwahati, for the year 1992-93.

[Placed in Library. See No. LT 5198/93]

- (13) (i) A copy of the Annual Report (Hindi and English versions)

of the Cancer Institute, Madras, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cancer Institute, Madras, for the year 1992-93.

[Placed in Library. See No. LT 5199/93]

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 1991-92 under section 19 of the Postgraduate Institute of Medical Education and Research Act, 1966.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 1991-92, together with Audit Report thereon under section 18 of the Postgraduate Institute of Medical Education and Research, Act, 1966.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year, 1991-92.

- (15) Statement (Hindi and English versions) showing reasons for delay in laying the paper mentioned at (14) above,

[Placed in Library. See No. LT 5200/93]

- (16) A copy of the Establishment of New Medical Colleges, opening of higher courses of study and increase of admission capacity in medical colleges Regulation, 1993 (Hindi and English versions) published in Notification No. MCI-34(41)/93-Med.(N) in Gazette of India dated the 29th September, 1993 issued under section 33 of the Indian Medical Council Act, 1956.

[Placed in Library. See No. LT 5201/93]

- (17) A copy of the Establishment of New Dental Colleges, opening of higher courses of study and increase of admission capacity in Dental Colleges Regulations, 1993 (Hindi and English versions) published in Notification No. DE 2293 in Gazette of India dated the 25th September, 1993 under sub-section (4) of section 20 of the Dentists Act, 1948.

[Placed in Library. See No. LT 5202/93]

- (18) A copy Prevention Food Adulteration (Fifth Amendment) Rules, 1992 (Hindi and English versions) published in Notification No. G.S.R. 784(E) in Gazette of India dated the 28th September, 1992 under sub-section (2) of section 23 of the prevention of Food Adulteration Act, 1954 together with a corrigendum thereto published in Notification No. G.S.R. 483(E) dated the 30th June, 1993.

- (19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.

[Placed in Library. See No. LT 5203/93]

13.35 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 20th December, 1993, agreed to the following amendments made by the Lok Sabha at its sitting held on the 11th December, 1993, in the Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1992:—

Enacting Formula

Page 1, line 1, —

for "Forty-third" substitute "Forty-fourth" (1)

Clause-1—Short title and commencement

Page 1, line 4, —

for "1992" substitute "1993" (2)

Clause-2—Amendment of Section 2

Page 1, line 13, —

for "following item" substitute "following items" (3)